

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2108

ANSWERED ON:08.08.2005

POLLUTING INDUSTRIAL UNITS

Majhi Shri Parsuram;Nayak Shri Ananta;Paraste Shri Dalpat Singh;Patel Shri Jivabhai Ambalal;Prasad Shri Hari Kewal;Singh Deo  
Smt. Sangeeta Kumari;Thummar Shri Virjibhai;Yadav Shri M. Anjan Kumar

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the number of industrial units causing water and air pollution in the country;
- (b) whether the Government has registered any case under relevant acts against those industrial units;
- (c) if so, the details thereof during the last three years and current year, State-wise; and
- (d) the steps taken/proposed to be taken to rehabilitate the affected employees as a result of closure/shifting of such units?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIAN MEENA)

- (a) to (d) : The information is being collected and would be laid on the Table of the House.